Annexure – 6
Name of the corporate debtor: IMPACT METALS LIMITED; Date of commencement of CIRP: 25/05/2023; List of creditors as on: 24/06/2023

List of operational creditors (Employees)

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			0.	•	
2.5			representative, if an	Name of authorised	
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 14 14 14 14 14 14 14 14 14 14 14 14 14 1	1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 -		employee	Name of	
application to	receipt	Date of	receiv	Details o	
	claimed	Amount	ved :	f claim	
admitted	claim	Amount of	*8 C 7 C * * * * * * * * * * * * * * * * *	Section of the section	
claim	of	Nature		Details of	
party?	related	Whether	2.5	claim adn	
applicable	share in CoC, if	% of voting		nitted	
		claim	contingent	Amount of	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1
off	may be set-	dues, that	any mutual	Amount of	
		verification	claim under	Amount of	
		admitted	claim not	Amount of	
			any	Remarks, if	(Amount in₹)
	admitted claim party? applicable	claim party? applicable	Amount of Nature Whether % of voting claim dues, that verification claim of related share in CoC, if may be setadmitted claim party? applicable off	Amount of Nature Whether % of voting claim dues, that verification admitted admitted claim party? applicable contingent any mutual claim under claim not dues, that verification admitted may be set-	Details of claim received Details of claim admitted Amount of Amount of Amount of Amount of Claim not Claim not Claim not Claim of Claim of Claim of Amount of Claim of Claim of Claim of Claim of Claim party? Amount of Amount of Amount of Amount of Amount of Claim not Claim not Claim of Mature Claim of CoC, if Mature Claim of Mature Claim of CoC, if Mature CoC, if Mature Claim of Mature Claim not Claim of Mature Claim not Claim of Mature Claim not Mature Claim of Mature Claim not Mature Claim of CoC, if Mature CoC, if Mature CoC, if Mature Claim Not Claim of Claim of CoC, if Mature Claim Not Not Claim Not Claim Not Not Claim Not Claim Not Not Claim Not Not Claim Not